

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Original Application No. 1023 of 1992

Tilak Dhari

.... Applicant

Versus

Union of India and Ors.

.... Respondents


CORAM:

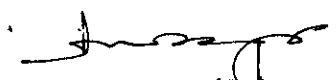
Hon. Mr. A.B. Gorth, Member(A)

Hon. Mr. A.K. Sinha, Member(J)

( By Hon. Mr. A.B. Gorth, Member(A) )

Mr. Izaz Ahmed Khan appearing for the ~~counsel~~ <sup>for</sup> ~~the applicant~~, Sri Swarajya Prakash, Applicant's counsel, submits that the applicant has since been promoted and accordingly this application <sup>has</sup> ~~become~~ infructuous. He <sup>has</sup> produced before us the postcard of the applicant which states that he has <sup>been</sup> ~~simply~~ promoted w.e.f. 13.1.93. In the application, the prayer was for his promotion to the post of Assistant Accounts Officer Grade 'B' for which he was already duly selected. In view of his promotion w.e.f. 13.1.93 and <sup>has</sup> requested by the applicant himself through the postcard dated 26.4.93, this application <sup>has</sup> ~~become~~ infructuous. The same is therefore dismissed as <sup>being</sup> ~~become~~ infructuous. The postcard dated 26.4.93 may be taken on record.

  
Member(J)

  
Member(A)

Dated: 3.5.93

(Uv)